

**GOVERNMENT OF INDIA  
STATISTICS AND PROGRAMME IMPLEMENTATION  
LOK SABHA**

UNSTARRED QUESTION NO:4990  
ANSWERED ON:20.12.2000  
MPLADS  
DILIP KUMAR MANSUKHLAL GANDHI

**Will the Minister of STATISTICS AND PROGRAMME IMPLEMENTATION be pleased to state:**

- (a) whether Government have appointed some agencies to take care and maintain the assets during construction under MPLADS programmes;
- (b) if so, the details thereof with terms of reference of such agencies and if not, the reasons therefor;
- (c) whether the assets constructed from MPLADS funds are being handed over to some local bodies for permanent maintenance; and
- (d) if so, the details thereof and if not, the reasons therefor?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF PLANNING, MINISTER OF STATE IN THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION, MINISTER OF STATE FOR THE DEPARTMENT OF ADMINISTRATIVE REFORMS AND PUBLIC GRIEVANCES IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE (INDEPENDENT CHARGE) OF THE DEPARTMENT OF DISINVESTMENT. (SHRI ARUN SHOURIE)

(a)(b)(c)&(d) Under MPLADS, the District Collector before undertaking works, ascertains that the durable assets created under the Scheme would be maintained by the beneficiary organisations, or departments of Government responsible for assets of that kind.